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## **SUPREME COURT OF INDIA**

This file relates to the proposal for appointment of nine Advocates, whose names are mentioned below, as Judges of the Delhi High Court:

- 1. Ms. Jyoti Singh
- 2. Shri Prateek Jalan
- 3. Shri Anup Jairam Bhambhani
- 4. Shri Krishnendu Datta
- 5. Shri Sanjeev Narula
- 6. Shri Manoj Kumar Ohri
- 7. Shri Saurabh Kirpal
- 8. Ms. Priya Kumar
- 9. Shri Sanjoy Ghose

The above recommendation was made by the then Acting Chief Justice of the Delhi High Court on 13<sup>th</sup> October 2017, in consultation with her two senior-most colleagues.

In order to ascertain suitability of the above-named recommendees for elevation to the High Court, we have consulted our colleagues who are conversant with the affairs of the Delhi High Court. Copies of letters of opinion of our consultee-colleagues are placed below.

For purpose of assessing merit and suitability of the above-named recommendees for elevation to the High Court, we have carefully scrutinized the material placed in the file including the observations made by the Department of Justice therein. On the basis of material on record and having regard to all relevant factors, the Collegium is of the considered view that (1) Ms. Jyoti Singh, S/Shri (2) Prateek Jalan, (3) Anup Jairam Bhambhani, (4) Sanjeev Narula, and (5) Manoj Kumar Ohri, Advocates (mentioned at SI. Nos. 1, 2, 3, 5 & 6 above), are suitable for being appointed as Judges of the Delhi High Court.

As regards S/Shri Krishnendu Datta, Saurabh Kirpal, Ms. Priya Kumar, and Sanjoy Ghose, Advocates (mentioned at SI.Nos. 4, 7, 8 and 9 above), having regard to the material on record and all relevant factors, the Collegium is of the considered view that consideration of their cases be deferred. The proposal in respect of S/Shri Saurabh Kirpal and Sanjoy Ghose, Advocates would be taken up for consideration by the Collegium after some time.



In view of the above, the Collegium resolves to recommend that (1) Ms. Jyoti Singh, S/Shri (2) Prateek Jalan, (3) Anup Jairam Bhambhani, (4) Sanjeev Narula, and (5) Manoj Kumar Ohri, Advocates, be appointed as Judges of the Delhi High Court. Their *inter se* seniority be fixed as per the existing practice.

(Dipak Misra), C.J.I.

(Ranjan Gogoi), J.

